Questions

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श्री के० सी० पंत: फाजिल्का की बात तो तय होने की बात है, वह तो है। जो मामला तय हो गया है, जैसा मैंने कहा कि अगर मुख्य मंत्री किसी दूसरी चीज पर राजी नही होंगे तो जो हमारा डिसीजन है वह तो हमने एनाउंस किया है।

श्री सुलतान सिंह: आपके डिसीजन के मृताबिक 5 साल में चंडीगढ़ ट्रांसफर हो जाएगा, पंजाब को और फाजिल्ला का फैसला कमीणन बैठने के बाद होगा। मैं पूछना चाहता हूं कि अगर आपका कमीणन नहीं बैठेगा, तो फ़ाजिल्का का ट्रांसफर पोस्टपोन हो जाएगा?

भी सभापति : जब नही बैठेगा तो यह सवाल तब उठेगा। श्री त्यागी।

श्री ओ इम् प्रकाश त्यागी : मभापित महोदय, मैं जानना चाहूंगा कि चंडीगढ़ पर जो फैसला दिया गया वह अवार्ड है या डिसीजन? इनमें से कौन सी चीज है?

श्री के० सी० पन्तः आपने खुद ही कहा कि फैसला है। अब इसको अवार्डया डिसीजन जो चाहें आप समझ लें।

श्री नागेश्वर प्रसाद शाही: श्रीमन्, अगर पंजाब और हरियाणा की मरकारें सहमत न हो सकें, तो क्या मंत्री जी इस पर विचार करेंगे कि फाजिल्का और अबोहर को उत्तर प्रदेश को दे हें?

[(कोई उत्तर नहीं दिया गया) सदन हंसी से गूंज उठा]।

श्री राम सहाय: मैं मंत्री महोदय से जानना चाहूंगा कि फाजिल्का के ट्रांसफर करने में अब तक जो दिक्कतें रही हैं वह क्या-क्या हैं और क्या यह भी जान सकूंगा कि वह कोई ऐसी अच्छी जगह है कि वह चंडीगढ का मुकाबला नहीं कर सकती, जिसकी वजह से उसमें देरी हो रही है?

श्री के० सी० पन्तः वह फैसला यह है कि जो बाउंडरी कमीशन वैठेगा उसकी सिफारिशें आयेंगी, वह जब कार्यान्वित होंगी तो उसके साथ-साथ फाजिल्का के ट्रांसफर का फैसला कार्यान्वित होगा। यह फैसला है। इसलिए अभी बाउंडरी कमीणन को वनाने और उसके टर्म्स आफ रेफरेस की बात चल रही है।

RELEASE OF FOREIGN EXCHANGE TO SMALL SCALE INDUSTRIES

"503. SHRI GURMUKH SINGH MUSAFIR: ‡

> SHRI BRAHMANANDA PANDA:

SHRI V. B. RAJU:

SHRI KRISHAN KANT:

SHRI CHANDRA SHEKHAR:

SHRI J. S. TILAK:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) the amount of foreign exchange released to small scale industries during the last three years, year-wise; and
- (b) the amount proposed to be released during the year 1972-73?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT AND SCIENCE AND TECHNO-LOGY (PROF SIDDHESHWAR PRA-SAD):

Year	Value of licences issued for raw materials, components etc, to actual users in the small scale sector.
	(Rs. in crores).
1969-70	65 · 75
1970-71	83 • 26
1971-72	154 - 95 §

§(Inclusive of Rs. 37 crores representing value of release orders under canalised imports).

[‡]The question was actually asked on the floor of the House by Shri Gurumukh Singh Musafir.

(b) Under the current import policy no fixed allocation of foreign exchange is made in advance to the small scale sector. Foreign Exchange availability over the last few years has progressively increased and this trend is expected to continue in 1972-73 also.

Oral Answers

श्री गुरुमुख सिंह मुसाफिर: पंजाब में जो स्माल इंडस्ट्री का काम करने वाले हैं उनकी जो कुछ एसोसिएशस बनी हुई हैं, उनकी तरफ में पिछले दिनों में कोई इसके मुताल्लिक रिप्रेजेंटणन मोसूल हुआ है और अगर हुआ है तो उनकी जो प्राबलम्स हैं वह क्या है और क्या उन पर गौर किया गया है।

प्रो० सिढेश्वर प्रसाद: पिछले महीने मैं पंजाब से हम लोगों को इस प्रकार का कोई रिप्रेजेंटेशन नहीं मिला है।

SHRI KRISHAN KANT: May I know the percentage of foreign exchange required by the small-scale sector as compared to the requirement of the large-scale sector? And is it not a fact that the international team had said that the requirements of the small-scale sector are very much more important? And could he tell us the unutilised capacity in the small-scale sector and the unutilised capacity in the large-scale sector and the comparative allocation of to eign exchange in these two sectors?

PROF. SIDDHESHWAR PRASAD: The Government is very much alive to this situation and they are making all efforts to see that the requirements of the small-scale and large-scale sectors for the release of foreign exchange should be met to the fullest extent possible, keeping in view also our foreign exchange availability position. I would like to mention that the release for the small-scale sector as far as foreign exchange is concerned has been on a higher percentage in comparison to the large-scale sector. In 1968-69, the foreign exchange released for the large-scale sector was of the order of Rs. 242 crores. For the small-scale sector, it was about Rs. 36 crores. In 1969-70, for the large-scale sector it was Rs. 301 crores; for the smail-scale sector, it was Rs. 65 crores. In 1970-71, for the large-scale sector, it was about Rs. 311

crores; for the small-scale sector, it was Rs. 83 crores. In 1971-72, while for the large-scale sector, it was Rs. 368 crores, for the small-scale sector, it went up, as mentioned in the statement, to Rs. 154.95 crores.

SHRI KRISHAN KANT: No, Sir, I have asked a specific question, and he is giving something else. I asked: What is the unutilised capacity in the large-scale sector and what is the unutilised capacity in the small-scale sector? Compared to that, I ow much foreign exchange has been given for both the sectors? Don't just give us the increase in the allocation of foreign exchange for the small-scale sector.

PROF. SIDDHESHWAR PRASAD: I do not have the information, Str.

SHRI J. S. TILAK: Out of the foreign exchange release for the small-scale sector, will the Government tell us how much remained unutilised, what percentage remained unutilised?

PROF. SIDDHESHWAR PRASAD: The foreign exchange release made for the small-scale sector did not remain unutilised.

SHRI SHYAMLAL GUPTA: Sir, for the small-scale sector, the formalities in getting the allocation of foreign exchange are so many that the man has to wait for about two to three years before getting the requisite foreign exchange to set up the industry. Will the Minister assure the House that the formalities will be simplified and the small-scale sector will be helped?

PROF. SIDDHESHWAR PRASAD: Yes, Sir. we have taken certain steps very recently to eliminate these delays. If any specific case is brought to our notice by the hon. Member, we will certainly look into it.

श्री प्रेम मनोहर : स्माल स्केल इंडस्ट्री का प्रोडक्शन करीब 35 परसंट है तो मैं माननीय मंत्री महोदय से इस वक्त जानना चाहूंगा कि क्या सरकार ने इस बात का निर्णय लिया है कि उसी अनुपात में फारेन एक्सचेंज स्माल स्केल इंडस्ट्रीज को मिले; क्योंकि अभी तक का अनुभव यह है कि प्रोडक्शन स्माल स्केल इंडस्ट्रीज का बढ़ा है लेकिन आपने फारेन एक्सचेंज उसी अनुपात 21

में नहीं बढाया है जो कि इन इडस्ट्रीज के प्रोपोर्शन में आता है। तो क्या माननीय मंत्री महोदय बतायेंगे कि उसी प्रोपोर्शन में इनका फारेन एक्सचेंज भी हैवी इडस्ट्रीज के मुकाबिले में बढाते चले जायेंगे।

प्रो॰ सिद्धेश्वर प्रसाद: माननीय सदस्य मैंने जो जवाब दिया उसको ध्यान से सुना नहीं, अगर उन्होंने ध्यान से सुना होता तो यह बान स्पष्ट हो जाती कि यह अनुपात भी अधिक वढ गया है।

SHRI BABUBHAI M CHINAI · May I know from the hon Minister whether it is in his knowledge that a circular has been sent in regard to all pending cases of the small-scale sector that no foreign exchange is available and, therefore, their cases are pending and they will not now be considered In view of that, will the hon Minister kindly enlighten us as to how many such cases are pending and when they are going to be cleared I know of several cases which are pending clearance for 11 2 years. Therefore, I would beseech the Minister in all humility. Please tell us whether such a circular has been issued by your Department If so, when are you going to clear those cases 9

PROF SIDDHESHWAR PRASAD: What the hon Member refers to does not concern the release of foreign exchange for raw materials and other things. What he has referred to, relates to hire purchase under the National Small Scale Industries Corporation scheme. Here there was some difficulty with regard to foreign exchange and we have taken up this matter. Some foreign exchange has been made available and pending cases are being cleared.

SHRI BABUBHAI M. CHINAI What does he mean by "some" He must give a clear indication of how much foreign exchange has been released and how many cases have been covered and how much time will it take to clear other cases, etc. Cases have been pending for one year and one and half years We are always talking that small scale industries are being given all encouragement. We must get an assurance from the Minister as to whether all

the cases will be cleared in one month or 2 months so that we are satisfied

PROF SIDDHESHWAR PRASAD Sir, this is a separate question relating to National Small Scale Industries Corporation If the hon Member puts a separate question, we will answer that

SHRI A G KULKARNI May I know whether the Government is quite aware of the fact that the distinction as regards raw material supplies between the small scale sector and the organised sector has been highlighted many times? When asked whether foreign exchange was released adequately or domestic raw materials supplied adequately, the Minister has replied that the Balachandra Committee has given recommendation, and the Wold Bank has also given some observations to equate supply of foreign exchange and domestic raw material in proportion to capacity. Does the Government know that there is large-scale frustration because the Government cannot ultimately take a decision on the equitable supplies of raw materials to small-scale sector and organised sector because bureaucrats 11 the Finance Ministry have turned down the proposal made by the Industrial Development Ministry? I would like to know whether the Industrial Development Minister will see that the assurance given in this House by his predecessor that the small scale sector and organised sector will be equated in proportion to their capacity in regard to supply of raw materials and release of foreign exchange is implemented?

PROF SIDDHESHWAR PRASAD. We are aware of this situation and we have taken up this matter with the Finance Ministry. We hope that this will be sorted out very early.

SHRI A G KULKARNI On a point of order, Sir I did not want to take the time of the House For the last 2½ vears assurances have been given and Committees have been named to go into? The Planning Minister Shri Mohan Dharia called a meeting and we were also called for Siddheshwar Prasad the meetings Prof also called various meetings. We reliably know that your proposal was turned down by the Finance Ministry and the position is that you cannot do anything to the small scale sector You are only giving assurances

and slogans chantings that you are doing everything for small scale sector, but in fact you are giving wrong information to the public. First of all, make up your mind whether you can do anything to the small scale industries.

Ocal Answers

MR. CHAIRMAN: Next question.

SHRI A. G. KULKARNI: Please take this a little more seriously. Otherwise, it will become a joke. I know you have also spoken in support of the small scale sector. The Minister must come out and say categorically that the Finance Ministry is sitting tightly over it.

SHRI C. SUBRAMANIAM: There is no question of blaming Finance Ministry. There is foreign exchange shortage and therefore it has to be rationed properly. Even with regard to domestic scarce raw materials, we have to take into account the priority of production. There are certain areas of production which, in the national interests, have to be given priority. We have to take that into account. We are aware of the situation in the small scale industries and we are trying our best to meet that situation. The hon Member need not be under the impression that Finance Ministry is taking an obstructive attitude as far as this is concerned.

†सरकारी/गैर-सरकारी क्षेत्र के उद्योगों में अनुस्चित जातियों और अनुस्चित आदिम जातियों के लिए कोटा आरक्षित करना।

* 389. श्री ओ३म् प्रकाश त्यागी: क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या सरकार सरकारी नौकरियों के समान ही सरकारी और गैर-सरकारी क्षेत्र के उद्योगों में भी अनुसूचित जातियों और अनुसूचित आदिम जातियों के लिए नौकरियों का कोटा आरक्षित करने का विचार रखती है; और

(ख) यदि नहीं, तो इसके क्या कारण

to Questions

‡[Reservation of Quota for Scheduled CASTES AND SCHEDULED TRIBES FOR PUBLIC PRIVATE INDUSTRIAL SECTORS

389. SHRI O. P. TYAGI: Will PRIMF MINISTER be pleased to state:

(a) whether Government propose to reserve a quota for Scheduled Castes and Scheduled Tribes in services in the public and private Industrial Sectors as in Government Services; and

(b) if not, what are the reasons therefor?]

गृह मंत्रालय तथा कार्मिक विभाग में राज्य मंत्री (श्री राम निवास मिर्घा) : (क) तथा (ख) भारत मरकार के नियंत्रणाधीन सरकारी क्षेत्र के उपक्रमों को पहले ही निदेश दिये जा चुके हैं कि वे अपने अधीन सेवाओ में अनुसूचित जातियो तथा अनुसूचित आदिम जातिया के लिए आरक्षणो की व्यवस्था उस आधार पर करें जो सरकार के अन्तर्गत मेवाओं/पदो में आरक्षण उपलब्ध होते हैं। जहा तक गैर-सरकारी उद्यमों का सम्बन्ध है जो कि सरकार के नियत्नणाधीन नहीं है, उन्हें इस सम्बन्ध में कोई सामान्य निदेश जारी करने का प्रश्न ही नही उठता। सरकार के कहने पर, कर्मचारियों के संगठन ने अपने प्रतिनियोक्ताओं से अपील की है कि वे अनुसूचित जातियों तथा अनुसूचित आदिम जातियों को अपने अधीन सेवा में पूर्ण प्रतिनिधित्व प्रदान करें।

‡[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSON-NEL (SHRI RAM NIWAS MIRDHA): (a) and (b). The public sector takings under the control of Government, of India have already been directed to make reservations for Scheduled Castes Scheduled Tribes in the services under them on the lines of reservations available in the